

Central Administrative Tribunal
Principal Bench, New Delhi.

DA

OA-2692/2004
MA-2218/2004

New Delhi this the 23rd day of August, 2005.

Hon'ble Shri Shanker Raju, Member(J)

1. Sh. Achyutandanda Satapathy,
S/o Sh. Anakar Satapathy,
R/o 1, Tyagraj Marg,
New Delhi-11.
2. Sh. Ramesh,
S/o late Sh. Shyam Lal,
R/o Jaisalmer House,
Man Singh Road,
New Delhi.

.... Applicants

(through Sh. Surinder Singh, Advocate)

Versus

Union of India through
The Secretary,
Ministry of Small Industries &
ARI, Udyog Bhavan,
New Delhi-1.

.... Respondent

(through Sh. Rajender Nischal, Advocate)

Order (Oral)

Learned counsel for the parties have been heard.

2. In the wake of winding up of the offices of the former Ministers, OA stands disposed of with a direction to the respondents to engage the applicants as and when vacancies are available in preference to juniors and freshers in any other department of the Ministry.

S. Raju
(Shanker Raju)
Member(J)

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